C.P No. 247/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR MEMBER (J)

> SHRI V. NALLASENAPATHY MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 04.07.2017

NAME OF THE PARTIES:

Indian Bank

V/s.

Varun Resources Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No. NAME

DESIGNATION

SIGNATURE

2) Mr. Farhan Oubagh, for IRP

Mr. Shyan Kapadia 2Mr. Jahanjir Panday i/b Camford Baylay & Co. For Respondent Company F. X. Pandy

MR. DHANANJAY KUMAR,
MR. ANUSH MATKAR &

HS. SALONI KAPADIA

I DY CYRIL AMARCHAND

MANGALDAS, FOR the

APPLICANT ORDER

J 544

CP No. 247/I&BP/NCLT/MB/MAH/2017

Reserved for Order.

Sd/-

V. NALLASENAPATHY Member (Technical) Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)